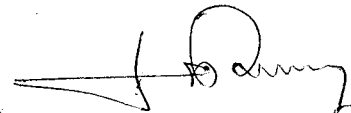


F.No. 08/MISC/MIN/2008-CR  
CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL  
WEST BLOCK NO. II, R.K. PURAM, NEW DELHI 110066.

Dated 27.08.2015

**CIRCULAR**

In pursuance of the order of the Hon'ble High Court of Allahabad and the Notification dated 14.08.2015 of the Customs, Excise and Service Tax Appellate Tribunal, it is informed to all concerned that the Registration fee for appeal/ applications for filing at Regional Bench, Allahabad should be in the name of **The Assistant Registrar, C.E.S.T.A.T, Payable at New Delhi.**

  
(A. Mohan Kumar) 27/8/15  
Registrar

Copy to :

1. Computer Section.
2. Bar Association, CESTAT, Delhi/ Mumbai/ Kolkatta/ Chennai/ Bangalore and Ahmedabad.
3. Notice Board.